Oral Answers MR. CHAIRMAN: The Western Railways; he has said that.

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SHRI O. V. ALAGESAN: I have already stated that, Sir. The hon. Member should try to listen

SHRI H. C. MATHUR: Do not get touchy.

## CENTRAL BOARD OF TRANSPORT

- •438. SHRI H. C. MATHUR: Will the Minister for TRANSPORT be pleased to state:
- (a) what is the constitution of the Central Board of Transport;
- (b) the dates on which the Board met in the year 1953-54, the proposals which were considered at these meetings and the decisions which were taken; and
- fc) whether these meetings were attended by any representative of the Rajasthan Government, and if so, whether any proposals were made by him?

DEPUTY MINISTER RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The Central Board of Transport consists of representatives of the Ministries of Transport, Railways, States, Defence, Finance, Commerce and Industry, Production and Communications representatives of State Governments coopted as and when necessary.

- (b) The Board has not met in the year 1953-54 so far.
  - (c) Does not arise.

SHRI H. C. MATHUR: Have you no projects under consideration at present and if you have any, how are they to to be decided without this Board?

MR. CHAIRMAN: Have you no projects under consideration at present and if you have any, how are they to be decided upon without the advice of this Board?—that is the question.

SHRI O. V. ALAGESAN: Sir, certain new projects-I think the hon. Member has in mind projects of new railway construction were placed before the previous meeting of the Board and it was generally agreed that the hon. Minister for Railways will look into these projects and decide the priority.

to Ouestions

PROF. G. RANGA: Why is it that the Board has not met for all these days and what is it that the Government proposes to do in order to see that this Board meets or that this Board is abolished and some other Board is appointed?

MR. CHAIRMAN: He says, "Why has not this Board met in the year 1953-54 so far?

SHRI V. K. DHAGE: There was no business.

PROF. G. RANGA: In 1952 also.

SHRI O. V. ALAGESAN: General)v it meets once in a year.

Prof. G. RANGA.: It met !'«>• 1952-

SHRI JAGJIVAN RAM: There w;< a meeting last year.

MR. CHAIRMAN: In 1953-54?

PROF. G. RANGA: Sir, it is also going to end.

KHWAJA INAIT ULLAH: There are still four months more.

## COMPENSATORY ALLOWANCE TO RAILWAY EMPLOYEES ON GROUNDS OF UNHEALTHY SURROUNDINGS

- \*439. SHRI S. N. MAZUMDAR: Will the Minister for RAILWAYS be pleased to refer to my supplementary question arising out of starred question No. 163 asked on the 7th December 1953, and state:
- (a) whether any compensatory allowance on grounds of unhealthy surroundings of certain sections of the North